NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 02/10/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017

In the matter of:

M/s Bayerische Gesellchaft Fur International Wirtschaftsbez MBH-Bayern International

SECTION OF THE COMPANIES ACT: 2(41)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

None

ORDER

Notice to the Petitioner through counsel as well as to the ROC.

To come up on 18th January, 2018.

(Ina Malhotra) Member Judicial